

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 173/UHC/Admin.A/2022

Dated: May 26, 2022.

In exercise of the powers conferred by the Article 227 (2) of the Constitution of India, the High Court of Uttarakhand, with the approval of Governor of Uttarakhand is pleased to make the following amendments in the General Rules (Civil), 1957 in its applications in the State of Uttarakhand :-

1. In General Rules (Civil), 1957, wherever the words 'Civil Judge (Junior Division)' occur, they shall be substituted by the words 'Civil Judge'.
2. In General Rules (Civil), 1957, wherever the words 'Civil Judge (Senior Division)' occur, they shall be substituted by the words 'Senior Civil Judge'.

These amendments shall come into force with immediate effect.

By Order of the Court,

Sd/-

**(Vivek Bharti Sharma)
Registrar General**

No. 2554 /UHC/Admin.A/2022

Dated: May 26, 2022.

Copy forwarded for information and necessary action to:

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Judge/ Judges, Family Courts, Subordinate to High Court of Uttarakhand.
3. Principal Secretary, Personnel, Government of Uttarkhand, Dehradun.
4. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
5. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
6. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
7. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
9. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
10. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
11. Registrar, State Consumer Disputes Redressal Commission, H.N. 23/16, Circular Road, Dalanwala, Dehradun.
12. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
13. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
14. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
15. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
17. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
18. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
19. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
20. Deputy Director (Law), Competition Commission of India, 9th Floor, Office Block-1, Kidwai Nagar (East), New Delhi-110023.
21. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
22. Director, Printing & Stationery, Government Press, Roorkee, District Hardwar for publication of the Notification in the next Gazette of the Uttarakhand.
23. P.P.S. of the Court.
24. P.S./P.A. to Hon'ble Judges of the Court with request to place the notification for His Lordships kind perusal.
25. All the Joint Registrars / Deputy Registrars of the Court.
26. Librarian of the Court with the direction that the above amendment be incorporated in all the relevant books immediately.
27. I/c Head Bench Secretary / I/c Head Private Secretary of the Court.
28. P.S. to Registrar General.
29. All the Assistant Registrars/Section Officers of the Court.
30. Assistant Registrar (I.T.) of the Court for uploading the notification on the official website of High Court.
31. Guard file.

Deputy Registrar
Admin.A